

electric motors manufactured by indigenous companies varies from manufacturer to manufacturer depending upon the technology adopted and other parameters of production. Since there is no price or distribution control on these products, the prices charged are fixed by the manufacturers/ wholesale dealers/retail dealers. At present there is no proposal to fix distribution prices of these items.

Waiting Lists for new Telephones in Major Cities under Lucknow Telephone Circle

3238. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of persons in the waiting lists for telephones pertaining to each of the major cities under the Lucknow telephone circle; and

(b) the time by which telephone connections will be provided to these persons in the waiting lists ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The number of persons on waiting lists in major cities of U.P. Telecom. Circle is as per attached statement.

(b) The telephone connections are likely to be provided to these persons in the existing waiting lists progressively by 1990, subject to availability of equipment, cables and other resources.

Statement

Sl.No.	City	Waiting list.
1.	Allahabad	1237
2.	Agra	3283
3.	Aligarh	469
4.	Bareilly	576
5.	Dehradun	960
6.	Ferozabad	104

7.	Jhansi	40
8.	Lucknow	1579
9.	Moradabad	660
10.	Meerut	4563
11.	Muzaffarnagar	650
12.	Mathura	273
13.	Noida	3293
14.	Saharanpur	778
15.	Varanasi	2653
16.	Gorakhpur	295

[English]

Pilgrim Allowance to P&T Employees

3240. SHRI CHINTA MOHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are paying any pilgrim allowance to the P&T employees; if so, the details thereof; and

(b) whether similar allowance is paid for Tirupati; if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise.

BHEL's second unit in Andhra Pradesh during Seventh Plan

3241. SHRI CHINTA MOHAN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal to start Bharat Heavy Electricals Limited's second unit in Andhra Pradesh during Seventh Plan and if so, full details thereof; and

(b) whether there is any proposal to start the above Unit at Tirupathi as it is one of the most backward areas of Rayalaseema in Andhra Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). No, Sir.

Nylon Factory in Tirupathi

3242. SHRI CHINTA MOHAN : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is any proposal to start a nylon factory in Tirupathi as had been promised by former Prime Minister Smt. Indira Gandhi; and

(b) if so, the constraints for its early start ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). There is no proposal at present to establish a nylon factory at Tirupathi. However in April 1983 a letter of intent was issued to M/s. Andhra Pradesh Industrial Development Corporation Ltd. (APIDC) for establishment of a new undertaking preferably in a least developed (Centrally backward) district in the State of Andhra Pradesh for a capacity of 6000 tonnes/annum. APIDC have indicated Narsapur Village of Medak District in Andhra Pradesh as the location of the project.

Mobile Post Van Service in Villages of Orissa State

3243. SHRI ANANTA PRASAD SETHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of villages, State-wise which do not have any Post Offices in the country, as on 31st March, 1985;

(b) the procedure adopted in opening new post offices; and

(c) the number of villages in the State of Orissa where mobile post van is at the service of the villagers ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Number of census villages State-wise which do not have a post office in the country as on 31-3-1985 is given in the attached statement.

(b) Opening of post offices in the rural areas is done under Plan Scheme in accordance with the targets approved by the Planning Commission. Targets approved by Planning Commission are later allocated to the circles based on postal development of the areas in the circles concerned and the circles then distribute the targets to all the Divisions in the targets to all the Divisions in the circle on the similar consideration and the post offices found justified on the existing norms are opened in phased manner limited to targets fixed for the divisions concerned. A copy of the existing norms for opening of post offices is laid on the table of the House.

[Placed in Library. See. No. LT 938/85]

(c) No mobile van post office is functioning at any village in the State of Orissa.

Statement

Sl.No.	Name of the State	Number of villages
1	2	3
1.	Andhra Pradesh	12539
2.	Bihar	58641
3.	Delhi	30
4.	Gujarat	10457
5.	Diu, Daman Dadra and Nagarhaveli.	55
6.	Jammu and Kashmir.	5205